

### **Rajiv Awas Yojana**

3559. MS. MABEL REBELLO :

DR. T. SUBBARAMI REDDY :

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether as part of 100 day agenda her Ministry has to launch Rajiv Awas Yojana which apart from providing property rights to slum dwellers and urban poor will provide basic amenities like water supply, sewerage, drainage, internal and approach roads, street lighting and social infrastructure facilities in slum and low income settlements;

(b) if so, whether the Ministry has estimated a cost of Rs. 4500 crore plan;

(c) if so, the States/places where the scheme would be introduced; and

(d) by what time work on this project would start?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA) : (a) to (d) Yes, Sir. The Government has decided to introduce a new scheme called Rajiv Awas Yojana for slum dwellers and the urban poor. Rajiv Awas Yojana would extend support to States that are willing to assign property rights to people living in slum areas for provision of housing and basic amenities like water supply, sewerage, drainage, internal and approach roads, street lighting and social infrastructure facilities in slums. Ministry is understood to formulate the scheme in 100 days. The requirement of finances and budgetary allocation and the time frames would be projected as a part of this formulation.

### **Survey of slum dwellers and employment schemes**

†3560. SHRI PRABHAT JHA :

SHRI PRAKASH JAVADEKAR :

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government undertakings the work of survey of the people living in slums in cities;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the basis of urban employment schemes?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA) : (a) to (c) The Census of India, 2001 conducted enumeration of slum population in 640 cities and towns with population of 50,000 or more. Subsequently, at the request of the Ministry of Housing and Urban Poverty Alleviation, the Registrar General of India conducted enumeration of slum population in 1,103 towns with population between 20,000 and 50,000, which revealed that the slum population in these

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†Original notice of the question was received in Hindi.

1,743 cities and towns, was 52.4 million. Extrapolating from this data, the percentage of slum population works out to 23.5 per cent of the total city/town population.

Further, the Ministry of Housing and Urban Poverty Alleviation has released funds under Urban Statistics for HR and Assessments (USHA) to 65 identified cities under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and other cities with more than one lakh population covered under Integrated Housing & Slum Development Programme (IHSDP) for preparation of slum, household and livelihood profiles.

(d) With a view to ameliorate the living conditions of the urban poor, Ministry of Housing and Urban Poverty Alleviation is implementing an employment oriented urban poverty alleviation programme named Swarna Jayanti Shahari Rojgar Yojana (SJSRY) on all India basis since 01.12.1997. The scheme now revamped with effect from 01.04.2009, strives to provide self-employment through skill upgradation, assistance to women self held groups, setting up of micro-enterprises and also wage employment through utilising the labour of urban poor in constructing socially and economically useful public assets. The scheme is being executed through States/Union Territories and targets the urban poor living below the poverty line.

#### **Rajiv Awas Yojana**

3561. SHRI MOHD. ALI KHAN : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government is launching Rajiv Awas Yojana;
- (b) if so, the details worked out, so far;
- (c) the views of each State including Andhra Pradesh in the implementation;
- (d) the plan allocation thereof in the current Five Year Plan; and
- (e) the preference being given to muslim weaker sections?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA) : (a) to (c) The Government has decided to launch a new scheme called Rajiv Awas Yojana for slum dwellers and the urban poor. Rajiv Awas Yojana would extend support to States that are willing to assign property rights to people living in slum areas for provision of shelter and basic infrastructure and civic amenities in slums. Consultations on concept note have been held with a wide range of stakeholders in which the Government of Andhra Pradesh was also included. Their views have been noted, which broadly endorsed the policy direction and strategy and gave suggestions and views pertinent to implementation.

- (d) A token allocation of Rs. 150 crores has been made in the current year's plan allocation.